

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

49. IA/25/2024, CONT.A./07/2023 in CP/212(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES:

Ajay Sukhwani

Vs

Edwise Consultants Private Limited

SECTION: 213, 241(1), 242(4), 243(1) (b) 244(1), 425 OF THE COMPANIES ACT, 2013.
Rule 11 of NCLT Rules, 2016.

ORDER

1. Mr. Kunal Dwarkadas a/w Mr. Sohan Kinkhabwala and Mr. Shyam Upadhyay i/b Desai Desai Carrimjee & Mulla, Ld. Counsel for the Petitioner present.
2. By order of the Bench, list this matter on 11.07.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)